NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/40/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SWELL+

M. J. Mudimannon

Count for Remindet

ORDER

Counsels representing both the parties are present and submitted that the matter is settled between the parties. They prayed for time to file a joint memo of settlement. Time is extended at their request. Put up on 14.12.2017.

-59 -S Vijayaraghavan Member (Technical)

red -K Anantha Padmanabha Swamy Member (Judicial)